

Name of the Corporate Debtor: AL NAFEEES FROZEN FOOD EXPORTS PRIVATE LIMITED; Date of Commencement of CIRP: 04-07-2023; List of Creditors as on: 18-07-2023; Name of IP: Mr. Manohar Lal Vij; Process Number: 1; Last 5 digit of registration number: 12269

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	3306710315	3	3208767110	99.44		97943205		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	13329195	0	0	0.00		13329195		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	48726480	2	17965779	0.56		30760701		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		6	3368765990	5	3226732889	100.00		142033101		